

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1536
TO BE ANSWERED ON 26.07.2018

OLD AGE & WIDOW PENSION SCHEME

1536. SHRI TAMRADHWAJ SAHU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government has received any proposal from the States to review old age pension and widow pension and if so, the details thereof;
- (b) the details of the proposals received during each of the last three years, State/UT-wise;
- (c) whether the Government proposes to amend the old age pension and widow pension schemes;
- (d) if so, the details thereof; and
- (e) the quantum of funds provided as assistance by the Union Government along with the number of beneficiaries under the old age pension and widow pension schemes, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a) : No Madam.
- (b) : Does not arise.
- (c) & (d) : The Government had constituted an Expert Group to enable a systematic analysis of objective criteria for allocation of resources to States/UTs and for identification and prioritization of beneficiaries under various parameters using Socio Economic Census (SECC 2011) Data. The expert group in its report has made wide ranging recommendations covering the admissible rates and the criteria. The acceptance of the recommendations of the expert group report is contingent upon stakeholders' consultation. No timeline has been set for the same.
- (e): State/UT-wise details of beneficiaries covered and funds released under the Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and Indira Gandhi National Widow Pension Scheme(IGNWPS) during the Financial Year 2017-18 are at **Annexure**.

Annexure referred to in reply to Lok Sabha Unstarred Q. No. 1536 for reply on 26-07-2018
Details of funds released and number of beneficiaries under IGNOAPS and IGWPS

Year : 2017-2018

Sl. No.	States/UTs	IGNOAPS		IGWPS	
		Total Release (Rs. In lakh)	No. of beneficiaries	Total Release (Rs. In lakh)	No. of beneficiaries
1	Andhra Pradesh	18405.46	662641	9107.11	245607
2	Bihar	82554.02	2996472	16435.60	501267
3	Chhattisgarh	17298.27	608300	5162.45	148976
4	Goa	0.00	1705	0.00	315
5	Gujarat	13414.34	474415	0.00	63163
6	Haryana	7090.51	193653	2119.08	57149
7	Himachal Pradesh	5209.29	87332	999.99	17979
8	J & K	4243.21	134156	248.72	7507
9	Jharkhand	25215.55	927501	10089.76	272108
10	Karnataka	29254.46	892308	17255.66	465363
11	Kerala	12882.75	449158	7758.48	209236
12	Madhya Pradesh	46018.20	1569627	19890.16	536412
13	Maharashtra	41282.89	1087919	0.00	36604
14	Odisha	40842.24	1418631	19253.04	519243
15	Punjab	0.00	115794	0.00	15565
16	Rajasthan	35219.04	799636	4872.32	131400
17	Tamilnadu	36015.32	1237809	22021.18	549084
18	Telangana	13153.96	473575	6508.64	175530
19	Uttar Pradesh	115673.92	4204232	18387.68	991784
20	Uttarakhand	6344.39	239498	0.00	25783
21	West Bengal	35263.27	1423192	16640.17	644590
	Sub Total	585381.09	19997554	176750.04	5614665

NE States

22	Arunachal Pradesh	0.00	29290	0.00	3565
23	Assam	11521.74	707927	2199.96	137463
24	Manipur	2526.71	56045	0.00	8043
29	Meghalaya	1334.15	77980	245.21	8498
26	Mizoram	883.32	25251	71.38	1925
27	Nagaland	965.72	44530	68.97	3720
28	Sikkim	652.35	16418	54.22	1614
29	Tripura	3839.05	141510	595.99	17927
	Sub Total	21723.04	1098951	3235.73	182755
Union Territories					
30	A&N Islands	0.00	572	0.00	3
31	Chandigarh	0.00	2378	0.00	942
32	D&N Haveli	0.00	8058	0.00	1388
33	Daman & Diu	0.00	840	0.00	470
34	NCT Delhi	3408.24	119403	1348.26	36361
35	Lakshadweep	0.00	186	0.00	90
36	Puducherry	530.90	17713	362.83	9785
	Sub Total	3939.14	149150	1711.09	49039
	GRAND TOTAL	611043.27	21245655	181696.86	5846459

